

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI**

**APPEAL NO.18 OF 2020**

**IN THE MATTER OF:**

Sridevi Datla

.... Appellant

VERSUS

Union of India  
Through the Secretary  
Ministry of Environment Forest and Climate Change  
And 3 others

.... Respondents

I N D E X

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Date: 13/7/2021.



COUNSEL FOR RESPONDENT NO 3

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE AT CHENNAI**

**APPEAL NO.18 OF 2020**

**IN THE MATTER OF:**

Sridevi Datla  
W/o. DRSS Kumar Varma  
R/o Door No.10-37-11  
Ramnagar, Visakhapatnam - 530002  
Andhra Pradesh.

.... APPELLANT

VERSUS

1. Union of India  
Through the Secretary  
Ministry of Environment Forest and Climate Change  
Indira Paryavaran Bhawan,  
JorBagh, New Delhi – 110003

2. State of Andhra Pradesh  
Through the Chief Secretary  
Building No.1, 1<sup>st</sup> Floor,  
Interim Government Complex,  
A. P. Secretariat Office, Velagapudi,  
Andhra Pradesh – 522 238.

3. Andhra Pradesh Pollution Control Board  
Through the Member Secretary  
D.No.33-26-14/D2, Near Sunrise Hospital  
Pushpa Hotel Center, Chalamalavari Street,  
Kasturibaipet, Vijayawada – 520008.

4. The M/s.Bhogapuram International  
Airport Corporation Ltd.,  
Through the Managing Director  
1st Floor, FDC Complex  
AC Guards, Hyderabad – 500 028.

.... RESPONDENTS

**COUNTER AFFIDAVIT FILED BY THE 3<sup>rd</sup> RESPONDENT**

I, T.Sudarsanam, Son of Late T.Kotaiah, aged about 55 years, holding the post of Environmental Engineer, Andhra Pradesh Pollution Control Board (APPCB), Regional Office at Vizianagaram, Andhra Pradesh, do hereby solemnly affirm and sincerely state as follows:-

  
ENVIRONMENTAL ENGINEER  
A.P. POLLUTION CONTROL BOARD  
REGIONAL OFFICE  
VIZIANAGARAM

1. I am the deponent herein and as such I am well acquainted with the facts of the case and competent to swear to this counter affidavit. I have been authorized to file this counter affidavit on behalf of the 3<sup>rd</sup> respondent.

2. This respondent denies each and every averment made in the said Appeal as false and incorrect except those that are specifically admitted herein in this counter affidavit.

3. I state that the contents of paragraphs I to III of the Appeal are matter of record and hence needs no reply.

**REPLY TO FACTS IN BRIEF:**

4. With regard to the averment made in Paragraph 1 of the affidavit, it is submitted that theAPPCB has conducted public hearing on 11.01.2017, for proposed development of Greenfield International Airport at Tehsil Bhogapuram duly following the procedures laid down in EIA notification, 2006 and its amendments.

The sequence of events are detailed below:

a. The Project Proponent M/s Bhogapuram International Airport Corporation Ltd., had submitted application for Environmental Clearance on 27.02.2016 to Ministry of Environment, Forest & Climate Change, Govt. of India, New Delhi for development of Greenfield International Airport at Tehsil Bhogapuram, Vizianagaram District.,

b. The MoEF&CC, GoI, New Delhi, issued Terms of Reference(TOR) on 04.05.2016 to M/s Bhogapuram International Airport Corporation Ltd., for preparation of EIA / EMP report.

c. M/s Bhogapuram International Airport Corporation Ltd., has approached the APPCB for conducting the public hearing. The Collector & District Magistrate, Vizianagaram had fixed the date & time for conduct of public hearing as 11.00 AM on 11.01.2017.

d. Accordingly the APPCB, Regional Office, Vizianagaram issued public notification on 11.12.2016 in the Hindu(English) and Eenadu(Telugu) daily newspapers informing about the project details; date, time & venue of the public hearing; duly inviting the Suggestions, Views, Comments and Objections of the public on environmental issues if any on the project on or before 11.01.2017. It is also mentioned in the notification that all the persons can also make written suggestions to APPCB on or before 11.01.2017 and also can participate in the public hearing. The paper notifications issued on 11.12.2016 are enclosed. **(Annexure - I A & I B)**.

e. The executive summary and REIA Report / Management Plan of the project along with soft copies were made available for public at various offices as per the EIA notification and the same was mentioned in the paper notification.

f. The public hearing for development of Greenfield International Airport at Tehsil Bhogapuram, Vizianagaram District was conducted on 11.01.2017. 83 members have attended the public hearing and among them 8 members expressed their views and suggestions. 5 written representations regarding the establishment of the Airport were received by the APPCB within the stipulated time of 30 days and the same was recorded in the minutes. No written representation/objection was received from the appellant regarding the project. The Minutes of the Environmental Public Hearing and attendance are enclosed. **(Annexure II A & II B)**.

g. The minutes of the Public Hearing, CD containing video recording of public hearing proceedings, paper notifications, paper clippings and attendance of the public hearing were communicated to MoEF & CC, New Delhi and to its Regional Office, Bangalore on 03.02.2017.

h. M/s Bhogapuram International Airport Corporation Ltd., has obtained Environmental Clearance from the MoEF&CC, GoI, New Delhi, vide order dt. 14.08.2017.

i. The project proponent had issued paper notification in Eenadu on 12.09.2017 and in The Hindu on 13.09.2017, duly informing public about the issue of Environmental Clearance by MoEF& CC, GoI, New Delhi as per condition No. 9 of Environmental Clearance order dt. 14.08.2017.**(Annexure III A & III B).**

From the above it is clear that the APPCB arranged the Public Hearing in a systematic, time bound and transparent manner ensuring widest possible public participation at the project site. The public had opportunity to give written representations to APPCB within the stipulated 30 days duration or personally represent during Public Hearing. The APPCB has conducted the public consultation process strictly in accordance with the EIA notification, 2006 and its amendments.

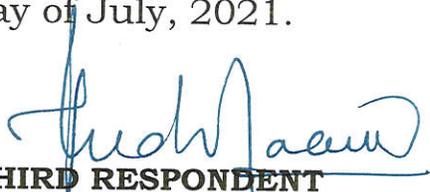
5. In reply to the averment made in paragraph 4 of the Appeal is denied as false. It is submitted that the Environmental Clearance (EC) for development of Greenfield international airport at Tehsil Bhogapuram by order F.No.10-21/2016-IA.III, dt.14.08.2017 was issued to M/s. Bhogapuram International Airport Corporation Ltd., by MoEF & CC after due consideration of the public hearing minutes, etc. The project proponent is required to obtain Consent for Establishment from APPCB before starting any construction work.

6. It is to submit that the averments made in paragraphs 5 to 7 are not related to this respondent and hence there are no remarks. However, the allegations are denied based on documents on record.
7. It is to submit that the averments made in paragraphs 8 to 12 are not related to this respondent and hence there are no remarks. However, the allegations are denied based on documents on record.
8. It is to submit that the averments made in paragraphs 13 to 19 are not related to this respondent and hence there are no remarks. The role of APPCB is limited to conduct of Public Hearing and submission of minutes of the Environmental Public Hearing to MoEF & CC, in the process of grant of Environmental Clearance to this project by MoEF & CC.
9. It is to submit that the averments made in paragraphs 20 & 21 on Greenfield Airport policy are not related to this respondent and hence there are no remarks.
10. It is submitted that this respondent craves leave of this Hon'ble Tribunal to raise additional counter in the course of proceedings, if required.

In the above circumstances, it is humbly prayed that this Hon'ble Tribunal may be pleased to dismiss the above Appeal No. 18 of 2020 and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and thus render justice.

Dated at Vizianagaram on this the 13<sup>th</sup> day of July, 2021.

**COUNSEL FOR 3<sup>rd</sup> RESPONDENT**

  
**THIRD RESPONDENT**  
**ENVIRONMENTAL ENGINEER**  
**A.P. POLLUTION CONTROL BOARD**  
**REGIONAL OFFICE**  
VIZIANAGARAM

**VERIFICATION**

I, T.Sudarsanam, holding post of Environmental Engineer, Andhra Pradesh Pollution Control Board (APPCB) Regional Office, D.No.8-30-19, Sai Nagar, Thotapalem, Vizianagaram – 535 002, the 3<sup>rd</sup> respondent, do hereby verify that what are all stated above are true and correct to the best of my knowledge, information and belief.

Verified at Vizianagaram on this the 13<sup>th</sup> day of July, 2021.



**THIRD RESPONDENT**  
**ENVIRONMENTAL ENGINEER**  
**A.P. POLLUTION CONTROL BOARD**  
**REGIONAL OFFICE**  
**VIZIANAGARAM**



**ఆంధ్రప్రదేశ్ కాలువ్య నియంత్రణ మండలి**  
 ప్రాంతీయ కార్యాలయం, ప్లాట్ నెం. 11, శివాజి కాలనీ, ప్రదీప్ నగర్,  
 విజయనగరం-535 002, ఫోన్: 08922-227370.  
**పర్యావరణ ప్రజాభిప్రాయ సేకరణ ప్రకటన**

భారత ప్రభుత్వ పర్యావరణ మరియు అటవీ మంత్రిత్వ శాఖ పర్యావరణ చట్టం 1986 క్రింద విజుదల చేసిన ఎన్.ఎం. 1523 తే 14-09-2006ని మరియు తదుపరి సవరణలైన ప్రకారం బోగాపురం ఇంటర్నేషనల్ ఎయిర్పోర్టు కార్పొరేషన్ లిమిటెడ్, బోగాపురం (మండలం), విజయ నగరం జిల్లా, ఆంధ్రప్రదేశ్ రాష్ట్రములో సుమారు 2600.0 ఎకరముల విస్తీర్ణంలో అంతర్జాతీయ విమానాశ్రయంకు సంబంధించి పర్యావరణ ప్రజాభిప్రాయ సేకరణ సదస్సు నిర్వహించుట గురించి ఆంధ్రప్రదేశ్ కాలువ్య నియంత్రణ మండలి విజయనగరం జిల్లా వారు జారీచేయు ప్రకటన. ప్రాజెక్టు వివరములు క్రింది విధంగా ఉన్నవి:

1	సంస్థ పేరు మరియు చిరునామా	బోగాపురం ఇంటర్నేషనల్ ఎయిర్పోర్టు కార్పొరేషన్ - లిమిటెడ్, ఎసి గార్స్, మొదటి అంతస్తు, ఎఫ్.డి.సి. కాంప్లెక్స్, హైదరాబాద్- 500 028, ఫోన్. నెం. 040-29809752/53.
2	ప్రాజెక్టు స్థలం	క్రింద తెలిపిన జి.పి.ఎస్. కో ఆర్డినేట్స్ మధ్యలో అనగా ఎ) N: 17° 59' 23" & E: 83° 30' 7" బి) N: 17° 59' 33" & E: 83° 32' 19"; సి) N: 17° 57' 47" & E: 83° 31' 45" మరియు డి) N: 17° 58' 30" & E: 83° 28' 31" కవులవాడ గ్రామం, రావాడ గ్రామం, గూడెపువలస గ్రామం, కంచేరు గ్రామం, ఎ.రావివలస గ్రామం, సవరవిల్లి గ్రామం, కంచేరుపాలెం గ్రామంల యందు గల సుమారు 2600.0 ఎకరముల విస్తీర్ణం భూమిలో, బోగాపురం మండలం, విజయనగరం జిల్లా, ఆంధ్రప్రదేశ్.
3	అధికృత వ్యక్తి పేరు మరియు చిరునామా	శ్రీ సి.హెచ్. వెంకటేశ్వరరావు, ప్రాజెక్ట్ మేనేజర్, బోగాపురం ఇంటర్నేషనల్ ఎయిర్పోర్టు కార్పొరేషన్ లిమిటెడ్, ఫంక్షన్ ఆఫీసు, మురిపాలెం ఉడా లేఅవుట్, పి.ఎఫ్. ఆఫీసు దగ్గర విశాఖపట్నం, మొబైల్ నెం: 9949096275.
4	ప్రాజెక్టు విలువ	రూ. 2,461.27 కోట్లు.
5	ప్రతిపాదిత కార్యకలాపాలు / ఉత్పత్తి వివరములు	గ్రీన్ ఫీల్డ్ అంతర్జాతీయ విమానాశ్రయ స్థాపన.
6	పర్యావరణ ప్రజాభిప్రాయ సేకరణ తేది, సమయం మరియు జరుగు స్థలం	తేది: 11-01-2017న (బుధవారం), సమయం ఉ. 11.00 గం.లకు, మండపాలెం గ్రామం దగ్గర ప్రాజెక్టు భూమి యందు, కవులవాడ రెవిన్యూ పంచాయితీ, బోగాపురం మండలం, విజయనగరం జిల్లా.

7. ప్రాజెక్టు కార్యనిర్వాహక సమాచారం, ప్రాజెక్టు పర్యావరణ ప్రభావ అంచనా మరియు కార్యాచరణ ప్రణాళిక సివేదిక మరియు (సాఫ్ట్ కాపీలు) ప్రజలు చూచుటకు అందుబాటులో ఉంచుటకు ప్రదేశములు.

1) జిల్లా కలెక్టరు వారి కార్యాలయం, విజయనగరం. 2) ముఖ్య కార్యనిర్వాహణాధికారి వారి కార్యాలయం, జిల్లా పరిషత్, విజయనగరం. 3) జనరల్ మేనేజర్, జిల్లా పరిశ్రమల శాఖ, ఇండస్ట్రియల్ ఎస్టేట్, విజయనగరం. 4) సభ్య కార్యదర్శి, ఆంధ్రప్రదేశ్ కాలువ్య నియంత్రణ మండలి, పర్యావరణ భవన్, ఎసి, ఇండ్రస్ట్రియల్ ఎస్టేట్, సనత్ నగర్, హైదరాబాద్- 500 018. 5) జోనల్ కార్యాలయం, ఆంధ్రప్రదేశ్ కాలువ్య నియంత్రణ మండలి, ఉడా లేఅవుట్, మాధవదూర, ఆర్.టి.ఎ. ఆఫీస్ వెనుక, విశాఖపట్నం. 6) కేంద్ర పర్యావరణ మరియు అటవీ కేంద్రీయ కార్యాలయం (సౌత్ జోన్), కేంద్రీయ సదన్, 4వ అంతస్తు, ఇ-ఎస్ వింగ్స్ 7వ ఫ్లోయర్ రోడ్, 2వ ట్రాక్, కోరమాంగల్, బెంగుళూరు - 560 034. 7) తహశీల్దార్ కార్యాలయం, బోగాపురం (గ్రామం మరియు మండలం), విజయనగరం జిల్లా. 8) గ్రామపంచాయితీ కార్యాలయం, కవులవాడ గ్రామం, బోగాపురం మండలం, విజయనగరం జిల్లా. 9) గ్రామపంచాయితీ కార్యాలయం, గూడెపువలస గ్రామం, బోగాపురం మండలం, విజయనగరం జిల్లా. 10) గ్రామపంచాయితీ కార్యాలయం, కంచేరు గ్రామం, బోగాపురం మండలం, విజయనగరం జిల్లా. 11) గ్రామపంచాయితీ కార్యాలయం, ఎ.రావివలస గ్రామం, బోగాపురం మండలం, విజయనగరం జిల్లా. 12) గ్రామపంచాయితీ కార్యాలయం, సవరవిల్లి గ్రామం, బోగాపురం మండలం, విజయనగరం జిల్లా. 13) గ్రామపంచాయితీ కార్యాలయం, కంచేరుపాలెం గ్రామం, బోగాపురం మండలం, విజయనగరం జిల్లా. 14) గ్రామపంచాయితీ కార్యాలయం, రావాడ గ్రామం, బోగాపురం మండలం, విజయనగరం జిల్లా. 15) ఆంధ్రప్రదేశ్ కాలువ్య నియంత్రణ మండలి, ప్రాంతీయ కార్యాలయం, ప్లాట్ నెం. 11, శివాజి కాలనీ, ప్రదీప్ నగర్, విజయనగరం- 535 002.

పై తెలియజేసిన ప్రాజెక్టుకు సంబంధించి ఏమైన సూచనలు, సలహాలు, అభిప్రాయాలు మరియు అభ్యంతరములు ఉన్నయెడల తే. 11-01-2017 దిన గాని, దానికి ముందుగా గాని ఈ క్రింది సంతకము చేసిన అధికారికి లిఖితపూర్వకముగా పంపించవచ్చును మరియు/లేదా పైన సూచించిన తేదీ మరియు ప్రదేశము వద్ద ప్రజా సదస్సులో పాల్గొని గాని తెలియజేయవచ్చు.

స్థలం: విజయనగరం. నం/- (పర్యావరణ ఇంజనీర్)  
 తేదీ: 10-12-2016. ఆంధ్రప్రదేశ్ కాలువ్య నియంత్రణ మండలి,  
 ప్రాంతీయ కార్యాలయం, విజయనగరం.

HINDU

11/12/16



# A.P. POLLUTION CONTROL BOARD

Regional Office: Plot No. 11, 1st Floor,  
Shivaji Colony, Pradeep Nagar, Vizianagaram-002

## ENVIRONMENTAL PUBLIC CONSULTATION NOTIFICATION

In accordance with the EIA Notification No.S.O.1533, dated 14th September, 2006 and its subsequent amendments and the circulars issued thereof, the Ministry of Environment & Forest, Government of India under Environment (Protection) Act, 1986, the A.P. Pollution Control Board, hereby issues Public Consultation Notification for the proposed Bhogapuram International Airport Corporation Ltd., at Bhogapuram Mandal, Vizianagaram District in Andhra Pradesh in an extent of approximately 2600.0 Acres.

Project details are as mentioned below:

1	Name & Address of the Project Office	: Bhogapuram International Airport Corporation Ltd., AC Guards, 1st Floor, FDC Complex, Hyderabad – 500 028, Ph. Nos. 040-29803752/53.
2	Proposed location of the Project	: The total area of 2600.0 Acres approximately in between the following GPS coordinates i.e. a) N: 17° 59' 23" & E: 83° 30' 07"; b) N: 17° 59' 33" & E: 83° 32' 19"; c) N: 17° 57' 47" & E: 83° 31' 45" and d) N: 17° 58' 30" & E: 83° 28' 31" covering Kavulavada (V), Ravada (V), Kancheru (V), Gudepuvalasa (V), A. Ravivalasa (V), Savaravilli (V) and Kancherupalem (V), of Bhogapuram (M), Vizianagaram District, Andhra Pradesh.
3	Name of the Authorized person to be contacted with address and Phone No.	: Sri Ch. Venkateswara Rao, Project Manager, Bhogapuram International Airport Corporation Ltd., Functional Office, Marripalem VUDA Layout, Near PF Office, Visakhapatnam, Mobile No. 9949096275.
4	Project Cost	: Rs.2,461.27 Crores.
5	Proposed line of activity	: Development of Greenfield International Airport.
6	Date, Time & Venue of Public Hearing	: Date: 11/01/2017 (Wednesday); Time: 11:00 AM, Venue: Near to Maradapalem Village in project site, Kavulavada Panchayat, Bhogapuram Mandal, Vizianagaram District.

### 7. Place of availability of Executive Summary & REIA Report / Management Plan along with soft copies which are kept open for public:

1. Office of the District Collector, Vizianagaram.
2. Office of the Chief Executive Officer, Zilla Parishad, Vizianagaram.
3. Office of the General Manager, District Industries Center, Vizianagaram.
4. Office of the Member Secretary, A.P. Pollution Control Board, Paryavaran Bhavan, A3, Industrial Estate, Sanath Nagar, Hyderabad 500018.
5. Office of the Joint Chief Environmental Engineer, APPCB, Zonal Office, Vuda Layout, Madhavadhara, Behind RTA Office, Visakhapatnam – 530018.
6. O/o. the MoEF, Regional Office (South Zone), Kendriya Sadan, 4th Floor, E & F Wings, 7th Main Road, IInd Block, Koramangala, Bangalore - 560 034.
7. Office of the Tahasildar, Bhogapuram Village & Mandal, Vizianagaram District.
8. Gram Panchayat Office, Kavulavada (V), Bhogapuram (M), Vizianagaram District.
9. Gram Panchayat Office, Gudepuvalasa (V), Bhogapuram (M), Vizianagaram District.
10. Gram Panchayat Office, Kancheru (V), Bhogapuram (M), Vizianagaram District.
11. Gram Panchayat Office, A. Ravivalasa (V), Bhogapuram (M), Vizianagaram District.
12. Gram Panchayat Office, Savaravilli (V), Bhogapuram (M), Vizianagaram District.
13. Gram Panchayat Office, Kancherupalem (V), Bhogapuram (M), Vizianagaram District.
14. Gram Panchayat Office, Ravada (V), Bhogapuram (M), Vizianagaram District.
15. Office of the Environmental Engineer, A.P. Pollution Control Board, Regional Office, Plot No.11, 1st Floor, Shivaji Colony, Pradeep Nagar, Vizianagaram – 535 002.

Suggestions, Views, Comments and Objections of the public on environmental issues if any on the above project are invited on or before 11/01/2017. All the persons can also make written suggestions to the under signed officer of the Andhra Pradesh Pollution Control Board on or before 11/01/2017. All the persons can also participate in the public hearing on the date and venue specified above.

Sd/-

ENVIRONMENTAL ENGINEER  
A.P. Pollution Control Board  
Regional Office: Vizianagaram

Date : 10/12/2016.  
Place : Vizianagaram

MINUTES OF THE ENVIRONMENTAL PUBLIC HEARING FOR THE PROPOSED DEVELOPMENT OF GREENFIELD INTERNATIONAL AIRPORT OF M/S. BHOGAPURAM INTERNATIONAL AIRPORT CORPORATION LTD., AT BHOGAPURAM MANDAL, VIZIANAGARAM DISTRICT IN ANDHRA PRADESH HELD ON 11/01/2017 AT 11:00 AM, NEAR TO MARADAPALEM VILLAGE IN PROJECT SITE, KAVULAVADA PANCHAYAT, BHOGAPURAM MANDAL, VIZIANAGARAM DISTRICT.

**The following are Present.**

**Panel Members:**

- 1 Sri. Vivek Yadav, I.A.S.,  
District Collector & Magistrate,  
Vizianagaram District.
- 2 Sri. Shrikesh B. Latkar,  
District Joint Collector,  
Vizianagaram District.
- 3 Sri. K. L.P. Kumar,  
Environmental Engineer, APPCB,  
Regional Office, Vizianagaram.

**Special Invitees:**

- 1 Sri. Pativada Narayana Swamy,  
Member of Legislative Assembly,  
Nellimarla Constituency,  
Vizianagaram.
- 2 Sri. S. Srinivasa Murthy,  
Revenue Divisional Officer,  
Vizianagaram.
- 3 Sri D. Lakshma Reddy,  
Tahsildar, Bhogapuram (V & M),  
Vizianagaram District.

At the outset, while welcoming the gathering, the Environmental Engineer explained the features of the Ministry of Environment and Forests (MoEF), Government of India, EIA Notification dated 14/09/2006. According to EIA Notification, Environmental Public hearing is mandatory for getting Environmental Clearance for carrying this kind of development of Airport activity from MoEF, Govt. of India. He stated that M/s Bhogapuram International Airport Corporation Ltd., have applied for Environmental Clearance for the proposed Development of Greenfield International Airport in the month of February 2016 with MoEF, New Delhi. The Ministry Authorities have appraised the project and issued Terms of References (TORs) to this project directing the Airport authorities to go for Public Hearing. He informed that the press notice was issued on 11/12/2016 in two newspapers i.e., "Eenadu" (Telugu Daily) and "The Hindu" (English Daily) intimating about the proposed

comments and objections from the public for carrying out the proposed Development of Greenfield International Airport of M/s Bhogapuram International Airport Corporation Ltd., at Bhogapuram Mandal, Vizianagaram District in Andhra Pradesh and further informed that the EIA report was placed in the offices of Panchayats, Tahsildar in English and Telugu languages for information of general public.

Written representations were received within the stipulated time i.e. 30 days from the date of issue of notification from Sri T. Suryanarayana, District Secretary of Communist Party of India (Marxist), Vizianagaram; Sri T.V. Ramana, District Secretary of Center of Indian Trade Unions (CITU), Vizianagaram; Sri R. Sreerama Murthy, District Secretary of Andhra Pradesh Agricultural Labor Union, Vizianagaram and Sri R. Anand, District Secretary of Kulavivaksha Vyatireka Porata Sangham, Vizianagaram stating that there will be food shortage as the agricultural lands will be converted into commercial lands, depletion of ground water, loss of greenery and living standards, loss of employment, Land acquisition against the new Acquisition Act 2013, that No. <sup>various</sup> of writ petitions pending in the Hon'ble High Court pertaining to acquisition of land etc. He then requested the government not to accord Environmental Clearance to this project.

A representation is also received from Sri EAS Sarma, Former Secretary to Govt., Visakhapatnam, stating that no alternative sites are considered for project selection, till date no skill development courses were taken up for the local community to make them suitable for taking up the advantage of employment opportunities that the project may bring, the EIA report is lack of social cost benefit analysis, the EIA report is also silent on acquisition of land under land acquisition act 2013 without conduct of studies and prescribe any limits district wise on minimum agricultural lands, minimum area of irrigation, multi cropped land so as to <sup>safeguard</sup> safe guard the food security of the region, improper study of water resources and analysis in the EIA report and as such the EIA report is highly inadequate and hence the no public hearing can thus be conducted on the basis of inadequate EIA report. The copies of the same are appended to the minutes.

The public representatives right from village level to Assembly Constituency level i.e. Sarpanches, MPTCs, Mandal Praja Parishad (Block) president, ZPTC and MLA etc. have attended the meeting.

The District Collector has explained that this is a big project to the district and 80% of the land is already acquired for the proposed Greenfield International Airport and Govt. has fixed good amount of compensation being the package deal by paying compensation of Rs.33,00,000 per Acre in Gudepuvalasa village, Rs. 28,00,000 per Acre in Kancheru &

*Kavuvada*  
 Kavuvada villages, that 376 families are identified as Project Displaced Families (PDF) of 4 habitations, that suitable R&R locations have been identified for rehabilitation of those habitations, that Government will provide R & R package to these families as per the provisions laid down in the new L.A. Act 2013. Urbanization will take place at faster pace due to development of this proposed Airport project benefiting the local people by way of direct and indirect employment. The issues like payment compensation for the alienated D-Patta (Assigned) lands, Non agricultural lands etc., will be sorted out very soon and requested the Project authorities to explain the public about the activities being taken up by the Airport authorities and the salient features of the Environmental Impact Assessment (EIA) study carried for this purpose.

**Dr.B.Prabhakar, Consultant** has explained the public about the details of the proposed airport development activity. He made a power point presentation incorporating the following project details: -

- ❖ Justification of development of international airport at Bhogapuram Mandal in the Andhra Pradesh State as it strengthens the industrialization, coastal corridor activities.
- ❖ This airport will ensure employment to 1000 people directly and about 5000 people indirectly.
- ❖ The Environmental Consultant of the proposed project has studied the base line air data at 9 locations surrounding the proposed airport site as per CPCB norms and recorded base line data for SO<sub>2</sub>, NO<sub>2</sub>, CO and HC and the concentration of the same is observed to be 17.14µg/m<sup>3</sup>, 137.47 µg/m<sup>3</sup>, 901.07 µg/m<sup>3</sup> and 646.68 µg/m<sup>3</sup> respectively from ground level. The authorities will ensure masks to the workers, continuous water sprinkling, regular maintenance of the vehicles, roads etc., steps will be taken to take care of dust nuisance at the airport.
- ❖ This airport will use around 1075 KL of water and generate 375 KL waste water daily. This waste water will be treated in Sewage Treatment Plant (STP) and the same will be recycled as makeup water. The airport authorities also proposing to go for rain water conservation systems to augment the ground water levels. The authorities will ultimately plan for zero discharge system by effective water management besides ensuring the proper treatment methods to tackle the spillages of Oil.
- ❖ The Environmental Consultant of the proposed project have studied the base line noise data at 7 locations surrounding the proposed airport site and the values are observed to be varying between 53.05 to 56.61 dB(A) during daytime and 35.062 to

39.37 dB(A) during night time. The noise pollution will be taken care as per the norms of the CPCB by changing the take off heights.

- ❖ The Environmental Consultant of the proposed project have studied the base line soil data at 8 locations surrounding the proposed airport site and the values are observed to be within the norms.
- ❖ The airport authorities proposed to develop greenbelt surrounding the site duly consulting the Horticulture Officer (or) District Forest Officer of District administration with fast growing and drought abatement plants and ornamental plantation.
- ❖ He explained the socio economic status of the area in detail and the impact of establishment of airport on their socio economic status as this project ensure local Employment, Infrastructure development, Revenue to the local, State / Central government besides promoting the tourism.
- ❖ The airport authority proposed to carry out the following activities under Corporate Social Responsibility (CSR): -
  - Awareness campaigns on community health and regular medical checkups.
  - Promotion of education in the area including skill development to the local women and children.
  - Financial assistance to schools in construction of toilets.
  - Awareness campaigns to the farmers in the area on latest agricultural practices to improve their living standards.
  - Establishment of orphanage centers.
  - Working on sustaining of bio diversity in the area.
  - Promotion of public libraries, culture, arts and sports in rural area in the surrounding villages.
  - Donations to CM / PM relief fund for the cause of down trodden.
  - Encouragement of non conventional energy.

**Sri D.L. Reddy, Ex. Sarpanch, Gudepuvalasa Village** while welcoming the proposed project stated that Rellipeta village is completely under land acquisition and at present 60% people of assigned lands have received the compensation and the remaining people were not paid the same for the reason that they have purchased the assigned lands. He requested the government to pay compensation for the alienated assigned lands also and further requested to implement the best possible R & R package.

**Sri Neelapu Rami Reddy (Ramu), Maradapalem Village** while welcoming the proposed project stated that, the government has limited the extent of the proposed

Airport to about 2500 acres of land against the initially planned area of 15000 acres. Maradapalem, Bollinkalapalem and Rellipeta villages are completely under land acquisition alignment and the government has to give top priority to these villagers in settling R & R package. He requested the government to give 5 cents VUDA approved sites at the earliest duly relaxing the age limit from 18 to 16 years for R & R package. The villagers have voluntarily surrendered their lands to the proposed project in anticipation of bright future for their wards.

**Sri D. Narasimha Reddy, Ex. Sarpanch, Tudem Village** while welcoming the stated that, there will be sound / noise pollution due to this proposed project and the authorities should take necessary steps to prevent the same. The airport authorities should provide the employment to the local youth and laborers while executing the project as there is large scale illiteracy in the area. This area lost large scale greenery due to Hud - Hud cyclone and the same has to be developed by the airport authorities by consulting Horticulture experts.

**Sri Korada Ramu, Maradapalem Village** while welcoming as stated that, the airport authorities shall provide the employment to the people of 4 villages under land acquisition on first priority basis besides ensuring the same to the 75 migrated families who do not have Aadhar and Voter Identity cards in Maradapaem village.

**Sri Narasimha Raju, Kavulavada Village** while stating that he did not have any objections about the proposed project, the paddy & maize crops only mentioned in the Environment Impact Assessment (EIA) report, but there is significant Mango & Coconut plantation in the study area. The proposed employment for 1300 people in the report is catering only 1% of the population in the area. We are apprehending more losses than the benefits from this project. The alignment of the project is also modified 5 to 6 times with many curvatures unlike in the other similar airports. There is declining of agro products in India and the same is to be promoted.

**Sri B. Babji, Loksatta Party:** He raised the issue of 5 to 6 times modification of alignment of the airport land and sought clarification as to how it was happened. The government should have circulated detailed note on this project to all people before conducting the Public Hearing. The airport company should provide employment to all the people who have surrendered their lands for the proposed project. The Airport Corporation should take up welfare activities such as Health, Education etc., under the CSR activities. He then requested the government to take the age of the persons for R & R package at the time of vacating the village instead of age at the time of notification. He, then, requested

the Govt. to name the airport after "Late Kommuru Appanna Dora" who was an Ex-MP and local leader.

**Sri Sunanda Reddy, NGO** while welcoming the proposed project, he suggested the following to the management:

- 1) Greenbelt should develop in the project area in a phased manner along with avenue plantation with fruit bearing and medicinal plants.
- 2) Water harvesting structures to be provided to recharge the ground water as this area is having adequate rainfall of about 40 Crore Ltrs.
- 3) The EIA studies should have included base line epidemiological studies also to know the health status of the villagers.
- 4) This project will generate direct employment to 1000 people and indirect employment to 5000 people and hence skill development centers to be provided at the villages to make them suitable for jobs and provide employment to the local people only.
- 5) Industry shall take up welfare activities such as Health, Education etc., through CSR budget by forming a co-ordination committee consisting of ZPTC, MPTC & PCB officials.
- 6) The airport company should think of alternative plan to operate the flights without disturbing the natural hillock with a height of 250 m from sea level.

**Sri Neelapu Rami Reddy, Maradapalem Village** while inviting the proposed project stated that, this area is having very low literacy and hence the authorities shall provide work to the local villagers during construction stage and ensure the work to them during operation of the airport also by enhancing their skills through skill development programmes in this area.

**Sri M. Venkateswarlu, Managing Director of Bhogapuram International Airport Corporation Ltd.**, while responding to the issues raised by the public during hearing, assured the following: -

- 1) He welcomed the suggestions made by the public and promised to examine all the suggestions.
- 2) The airport corporation will examine the issue of providing skill development training programmes to the local village people to make them job worthy.
- 3) The corporation will examine the issue of adopting the villages under land acquisition under CSR activity.



11/01/2017

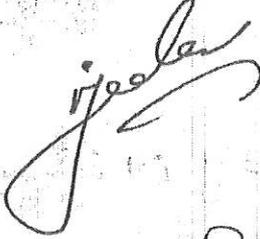
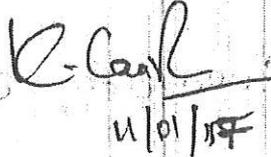
మొప్పర్ల భూగణాంకం ఇంటర్ నేషనల్ ఎయిర్ పోర్ట్ కార్యక్రమం వి.వి.ఆర్

భూగణాంకం (మండలం), విజయనగరం జిల్లా, ఆంధ్రప్రదేశ్ రాష్ట్రం

ఇంటర్ నేషనల్ స్టేషన్ ఫీల్డ్ విమానాశ్రయ శాసనం గాను పునరుద్ధరణ -

ప్రజాశాస్త్రాలు పేజీలకు సదస్సును తేది. 11/01/2017 న తదయం 11.00 లకు

నిర్వహించిన సదస్సునకు హాజరైన వారి హాజరు పట్టిక :-

క్రమ సంఖ్య	ఉద్దేశం	హాజరు
1.	Sri Vivek Yadav, IAS Dist. collector, Vzm	
2.	Sri Suresh K. Lalkar Dist Joint collector, Vzm	
3.	Sri K.L.P. Kumar Environmental Engineer. Apprec - Ro - Vzm	 11/01/17
4.	Sri Pativada Narayana Swamy MLA, Nellikonda constituency, Vzm	
5.		

మెన్బర్ భూగోపురం ఇంటర్ వెప్సవర్ ఎయిర్ పోలీస్ కార్యకర్తలకు అనుబంధ

భూగోపురం మోడలం, విడియవగరం జిల్లా వారి ఇంటర్ వెప్సవర్ క్లికఫోర్ట్

విమానాశ్రయ స్థాపనకు శాశు పూర్వవరక ప్రతిభా వ్యయం వేరక వరపు వేది-

11-01-2017 వ తరుణం 11.00 గం లకు నిష్క్రమణాన పంపుకు వాడక

వారి వాడక పట్టిక :-

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P. Lakshana

B. Srinivas

S. Narasinga Reddy

S. Srinivasa Rao

పేరు/సంకం

ప్రై డి రాజు మాడం పాతం

M. అప్పారావు

బంధువంతులు

L. అప్పారావు

K APPARNA

S. Srinivasulu

K. Appa

K నాగకృష్ణ

N. అప్పారావు

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A. అప్పారావు

S. Venkatesh

M. a. Srinivas

Thudam

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K. అప్పారావు

S. APPARAJY. కృష్ణమూర్తి

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రెడ్డి పు... మూడ పాటెం

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సత్యం రాజు మూడ పాటెం

కొండ్ల శ్రీనివాసాచార్యులు

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కొండ్ల శ్రీనివాసాచార్యులు

Dr. G. Subrahmanya

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జైకెడ్డి... మూడ పాటెం

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కనకసింహారావు రెల్లె పేట

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నవకొండారావు రెల్లె పేట

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కొండారావు రెల్లె పేట

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నరసింహారావు రెల్లె పేట

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నిమ్మల రామయ్య నరసింహారావు రెల్లె పేట

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సురవరం రెల్లె పేట

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నరసింహారావు రెల్లె పేట

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సర్వేపల్లి... కేంద్రం

రాంకొండ సర్పంచి కేంద్రం

✓

**BHOGAPURAM INTERNATIONAL AIRPORT CORPORATION LIMITED (BIACL)**

(A Government of Andhra Pradesh owned Corporation)  
#10-2 1<sup>st</sup> Floor, FDC Complex, AC Guards, Hyderabad - 500029  
E-mail id: mbiACL@gmail.com

**NOTICE FOR PUBLIC INFORMATION** DL 11-9-2017

The General Public are hereby informed that the Government of India, Ministry of Environment, Forest & Climate Change, accorded Environmental Clearance for Development of new Greenfield International Airport falling in the villages viz. Amalam Ravivalasa, Saveravilli, Gutupavalasa, Kancheru, Ravivalavada and Ravada villages of Bhogapuram Mandal, Vizianagaram district, as a PPP project, by M/s Bhogapuram International Airport Corporation Ltd., (A Govt. of Andhra Pradesh Undertaking), vide L.F.No.10-2/2016-IA.III, dated 14<sup>th</sup> August, 2017. Copies of the clearance letter are available with A.P.State Pollution Control Board and also available at website of Ministry of Environment, Forest and Climate Change at <http://www.envfor.nlc.in>

DIPR 368PP/CL, DL 12-09-2017 Sd/- Managing Director

	<p><b>భోగాపురం ఇంటర్నేషనల్ ఎయిర్పోర్ట్ కార్పొరేషన్ లిమిటెడ్ (BIACL)</b>          (ఒక 100% కంట్రీవేజ్ ప్రభుత్వ యాజమాన్య సంస్థ)          #10-2-1, 1వ అంబు, FDC క్యాంపస్, AC గార్డ్స్, హైదరాబాద్ -500028.          E-mail id: mcbiacl@gmail.com</p>	
<b>వ్రాసిన సమాచారానికి సాక్షాత్తు ప్రకటన</b> తేది: 11-9-2017		
<p>సాధారణ ప్రజా విధానం సందర్భాల్లో అవగాళి తలచుకోవలసిన దేవునిగా భారత ప్రభుత్వము, పర్యావరణ, ఆయుర్ మరియు వాతావరణ మంత్రిత్వ శాఖ గ్రా.నం 10-2/2018-IA. II, తేది 14 మార్చి 2017 ద్వారా M/s భోగాపురం ఇంటర్నేషనల్ ఎయిర్పోర్ట్ కార్పొరేషన్ లిమిటెడ్ (కంట్రీవేజ్ ప్రభుత్వ యాజమాన్య సంస్థ) కి ఒక PPP ప్రాజెక్టుగా విజయనగరం టెక్నో బోగాపురం మరియు యొక్క గ్రామాలు అనగా అవతం, రావివలస, పవరపల్లి, గుండెపాలస, కంపేరు, కాపురలవాడ మరియు రావడ గ్రామాలు చుట్టూకి వస్తున్న కొత్త గ్రేడ్డ్డ్ ఇంటర్నేషనల్ ఎయిర్పోర్ట్ యొక్క అభివృద్ధి నిమిత్తం పర్యావరణ క్షయంను మంజూరు చేసినది. క్షయంను లేని యొక్క కాపీలు ఆంధ్ర రాష్ట్ర శాఖవ్యవస్థాపక మండలి వద్ద లభిస్తాయి మరియు పర్యావరణ, తీవ్ర మరియు వాతావరణ మార్పు మంత్రిత్వ శాఖ యొక్క వెబ్ సైట్ <a href="http://www.environment.gov.in">http://www.environment.gov.in</a> నిర్ణయ తుది అభ్యయం కాదు.</p>		
మ/- మేనేజింగ్ డైరెక్టర్		